Commission for the Sixth Plan period 1980-85. The indicated allotment for the year 1982-83 i_s Rs. 13 crores. To complete the phase I of the project by Octobe/ 1985, a total allotment of Es. 95 crores is required during the Sixth Plan period.

So, I would like to draw the attention of the Government of India to the grave situation arising out of the lack of funds. Due to the lack of funcTs the project work has been stopped. So, 1 would request the Government of India to look into the matter and give sufficient funds for the completion of this Project.

The efforts of the State Government to secure loan assistance'did not however bear" fruit so far. As adequate funding of the Yeleru Reservoir Project is quite essential for the timely execution and completion of the same in order to supply the 73 Mgd. water for the production stage of the Steel Plant on time, the Central Government is requested to bear additional requirement of amount to Yeleru Project and sanction the release of funds of Es 39.5 crores for the purpose accordingly. Otherwise the whole project will suffer, and consequently Visakhapatnam Steel Plant will suffer. It is very important not only for Andhra Pradesh but for the whole country. So I request the Central Government to give immediately the funds for the Project.

REFERENCE TO THE REPORTED AGITATION OF TOBACCO GRO-WERS IN ANDHRA PRADESH

SHEI KRISHNA MOHAN BHAMI-DIPATI (Andhra Pradesh): Sir, I am actually grateful for giving me an opportunity to place before the House the fact_s about the tobacco, growers' agitation in Andhra Pradesh. At least according to my information five persons were killed and fourteen were injured arid at least 200 people were injured when the police resorted to firing and lathi charge respectively on 14th morning at Tanguturu village in Andhra Pradesh. There is bumber tobacco crop this year in Andhra Pra-

desh. And when the tobacco growers are ventilating their legitimate grievances by peaceful slogans and agitating for a remunerative price, ... the police resorted to an unwarranted act of opening fire and killing five tobacco growers in Andhra Pradesh, in the village of Tanguturu. Our Telugu Desam Chief Minister who proclaimed...

SHRI B. SATYANARAYAN REDDY (Andhra Pradesh): Sir, the matter relates to the State. The tobacco grower, have certain grievances and, as a matter of fact, the Chief Minister has written to the Central Government for remunerative prices. (Interruptions) He Central ha_s also written to the Government for purchasing tobacco.... (Interruptions) Already the Chief Minister has announced in the Assembly that a judicial enquiry has been instituted. They will go into the whole matter. About the grievances of the tobacco growers, they must be given adequate relief. Remunerative prices must be fixed. That is the responsibility of the Central Government. The Central Government must come to the aid of the farmers.

SHRI KRISHNA MOHAN BHAMI-DIPATI: Our Telugu Desam Chief Minister who proclaimed...

SHRI B. SATYANARAYAN RED-DY: I am equally sorry for the incident which occurred there. But this is due to the failure of the Central Government. The Central Government is fully responsible. We fully sympathise with the farmers...

MR. DEPUTY CHAIRMAN: Mr. Reddy, this is not proper. You cannot interrupt like this. Please take your seat.

SHRI" KRISHNA MOHAN BHAMI-DIPATI: Our Telugu Desam Chief Minister who proclaimed from the housetops, before coming to power, that he is the champion of the farmers, that he is the friend, philosopher and guide of the farmers, that

[Shri Krishna Mohan Bhamidipati]

Statement

he is Jor remunerative prices for the farmers, is not at all concerned with the welfare and interests of thie farmers. Instead of fixing remunerative prices for the tobacco growers, the reward that is given to them is unprovoked police firing and killing of five tobacco growers in Tanguturu village. Instead of admitting his own failure to tackle the situation, instead of advising his own State Trading Corporation to purchase tobacco, he is throwing the responsibility on the Centre and he wants the Centre to purchase at least 14 to 15 lakh tonnes of tobacco. He is taking every opportunity, every small opportunity of instigating regionalism and throwing mud at the Centre and he is shirking hia own responsibility. The time has come for the Centre to intervene, before the tobacco growers' agitation goes from bad to worse.

REFERENCE To THE OVERCROWDING IN VIRAR BOMBAV SUBURBAN TRAINS AMD THE REPORTED ACCIDENT RESULTING IN THE DEATH OF FOUR PASSENGERS

श्री सदाशिव बागाईतकर: (महाराष्ट्र) श्रीमन, आपके द्वारा मैं एक बार फिर रेल मंत्री जी का ध्यान एक गंभीर घटना की भोर खींचना चाहता हूं। यह खुशी की बात है कि वह यहां पर मौजूद हैं।

बाज सुबह के ब्रखबारों में कलकत्ता के एक्सीडेंट का समाचार हमने पढ़ा है। इसी बारे में मुझे कल वायर मिला है एक्स एम० पी० मुणाल गोरे से, वह लिखती हैं----

"Heavy overcrowding in Virar-Bombay suburban train took toll of four passengers and three seriously injured. Yesterday passengers have become restless. Let this be an eyeopener to face coming events. Quadruplicate Borivili-Virar section at least up to Bhaindar. Provide more rake_s immediately."

This is the wire that I received this morning.

अपके द्वारा में मंत्री जी से आग्रह करना चाहंगा कि बम्बई की खासकर बैस्टर्न रेलवे की सवर्बन टेन्स की जो हालत है उस भ्रोर ध्यान दें। कुछ पहले रेलवे कवेंशन कमेटी भी वहां गई थी उन्होंने ग्रपनी ग्रांखो से देखा है कि किस तरह से लोगा को वहां परेणानी होती है। कल यह ऐक्सीडेंट हम्रा है और लगातार ये घटनायें होती रहती हैं । अगर आप त्रन्त कदम नहीं उठायेंगे तो मारापीटी के लिए लोग तैयार हो जायेंगे तो रेलवे की प्रापर्टी का नकसान होगा। हम यह नहीं चाहते है इसलिए इस योग तुरत ध्यान देने की भावश्यकता है। भ्रापने बम्बई सबबंन से रैक्स दिल्ली में ए। अयाड के नाम पर भेज दिये और यहां वह ऐस्टी घम रहे हैं। कम से कम जो रैक्स आप बम्बई से यहां उठाकर लाये थे उनको तो वापस भेज दीजिए ताकि जो वहां कमी थी वह पूरी हो जाए। इसलिए में चाहंगा कि बम्बई के रैक्स को आप तरन्त वापस करें भाइंदर के स्टेशन का अच्छा इंतजाम करें।

STATEMENT BY MINISTER

Collision batween B-114 Bandel-Howrah Local and H-292 Haripal-Howrah Local at Howrah Station on 16th March 1983.

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI C. K. JAFFAR SHARIEF): Mr. Deputy Chairman, with hjeavy heart I have to inform the House about an unfortunate Railway accident that took place at Howrah station yesterday.

At about 10.05 hrs. o_n 16.3.1983 while B-114 Bandel-Howrah local was standing on the Down line No. 2 near the Car Shed for entry into the Howrah station. Haripal-Howrah local train No. H-292 came and collided with the rear of B-114 Bandel-Howrah